

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORAM:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

Petition No.24/2004

In the matter of

Application for grant of trading licence to Reliance Energy Trading Pvt. Ltd.

And in the matter of

Reliance Energy Trading Pvt. Ltd.

... Applicant

The following were present:

1. Shri J.P. Chalasani, RETPL
2. Shri N.K. Deo, RETPL
3. Shri Virender Shukla, RETPL
4. Shri Shripad, RETPL

**ORDER
(DATE OF HEARING 27.4.2004)**

Reliance Energy Trading Pvt. Ltd. has filed the application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) for grant of licence for inter-state trading in electricity. The public notices in accordance with sub-section (2) of Section 15 of the Act read with Regulation 4 (4) of the Central Electricity Regulatory Commission (Procedure, Terms & Conditions for grant of trading licence and other related matters) Regulations, 2004 (the Regulations) were published. In response to the public notices, 3

persons namely, S/Shri K. Srinivas, Raghvender Singh and C.M. Madhur have filed their objections.

2. Notices for hearing on 27.4.2004 were issued to the applicant as also to the objectors. One of the objectors, namely Shri Srinivas, through a fax message requested for an adjournment. Keeping in view the request made, hearing of the application has been adjourned to 13.5.2004. Fresh notices may issue to all the three objectors. In the fresh notice it should be made clear that in case any one of them failed to appear on the next date of hearing, the Commission will take a final view on the application in their absence.

3. Meanwhile, the applicant is directed to file on affidavit, the information as per Form III, appended to the Regulations separately for the quarters October to December 2003 and January to March 2004 for the transactions involving inter-state trading in electricity undertaken by it during the period.

4. List this petition on 13th May, 2004.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N.SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 30th April, 2004